

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4391

ANSWERED ON:30.08.2011

CHARTER OF DEMANDS

Saroj Smt. Sushila;Upadhyay Seema;Verma Smt. Usha

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the United Liberation Front of Assam (ULFA) has recently submitted a 12-point charter of demands during the talks with the Government;

(b) if so, the details thereof and the response of the Government thereto; and

(c) the response of the ULFA in regard to the ceasefire?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): United Liberation Front of Asom (ULFA) has submitted its demands to the Union Home Minister in the presence of Chief Minister, Assam on 5.8.2011. Action has been initiated for holding talks with ULFA on their demands.

(c): On 12.7.2011, ULFA has announced to shun all forms of violence/armed campaign for an indefinite period. The outfit has also advised its cadres to implement the said decision in letter and spirit. Action has also been initiated for signing of formal Suspension of Operations (SoO) Agreement with ULFA.